

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-39/2021/476/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. P. Shyam,
Civil Judge and Asstt. Sessions Judge,
cum i/c District & Sessions Judge,
Dima Hasao, Haflong .

Dated Guwahati, the th 28 January, 2021

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter Nos.CJ/DH/I-2/2021/2021/08/Estt, dtd. 22.01.2021

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave for three days from 01.02.2021 till 03.02.2021 along with station leave permission from the evening of 30.01.2021, after Court works, till the morning of 04.02.2021.

The Chief Judicial Magistrate, Dima Hasao, will remain in charge of your Court and office during your absence. However, the District & Sessions Judge, Dima Hasao will remain in charge of your Court and office on joining his duty on 01.02.2021.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-39/2020/477-A, dated 28.1.2021

Copy to:

1. The District & Sessions Judge, Dima Hasao.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rao